

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-418(ND)/2018

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2019

NAME OF THE COMPANY: M/s Alloys & Metals (INDIA) V/s. M/s. Hindustan Paper Corporation Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner :	Mr. Aditya Swarup, Advocate		
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	For the Respondent:	Mr. Vivek Sibal, Advocate for RP		
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ORDER

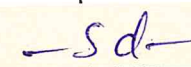
CA 276/2019 has been filed by the RP seeking directions that the Corporate Debtor should furnish the financial statements and other details as required. Notice be effected on the CMD returnable on 15th March, 2019. Dasti. Affidavit of service be filed.

CA 255/2019 has been filed by the RP praying that investigation be directed to be made against the large-scale syphoning and other fraudulent acts committed by the officials of the Corporate Debtor.

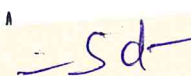
Notice of this application be effected on the Ex-CMD of Corporate Debtor returnable on 15th March, 2019. Dasti.

CA 274/2019 has been filed by way of an interim report. The same is taken on record. To come up on 12th March, 2019

CA 286/2019 has been filed by way of an interim report. The same is taken on record. To come up on 12th March, 2019.



(V. K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)